

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF S S M INTERNATIONAL
PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	S S M International Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	25/09/1997
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Kanpur
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909UP1997PTC156617
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Anukampa, J-6, Sector-12 Noida Gautam Buddha Nagar, UP 201301
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13 th May 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vijay Kumar Gupta Address: C/o. K.G. Somani Insolvency Professionals Private Ltd. 3/15, 4th Floor, Asaf Ali Road, New Delhi- 110002. Email Id: ssminternational2022@gmail.com , guptavk995@gmail.com Mobile No.: 8527192391 IBBI Reg. No. IBBI/IPA-001/IP-P01387/2018-2019/12134
8	LAST DATE FOR SUBMISSION OF CLAIMS	17 th June 2022

Notice is hereby given that the S S M International Private Limited has commenced voluntary liquidation on 13th May 2022.

The stakeholders of S S M International Private Limited are hereby called upon to submit a proof of their claims, on or before 17th June 2022, to the liquidator at the email id: ssminternational2022@gmail.com

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vijay Kumar Gupta
Date and Place: 18th May 2022, New Delhi